

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.7759/2019

HEERA SINGH &amp; ORS.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.45333/2019-EXEMPTION FROM FILING  
C/C OF THE IMPUGNED JUDGMENT and IA No.45334/2019-EXEMPTION FROM  
FILING O.T. and IA No.45330/2019-EXEMPTION FROM SURRENDERING)

Date : 26-03-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER  
[IN CHAMBERS]

For Petitioner(s)    Mr. Salman Khurshid, Sr. Adv.  
                              Mr. Sudhir Kulshreshtha, AOR  
                              Mr. Sameer Kulshreshtha, Adv.  
                              Ms. Sushma Singh, Adv.  
                              Ms. Kunika, Adv.  
                              Ms. Lubna Naz, Adv.  
                              Tehsheena Z. Hussain, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

The petitioner No.1 is 94 years old. Hence  
application seeking exemption from surrendering is  
allowed with respect to petitioner No.1.

In so far as petitioner Nos.2 to 4 are  
concerned, application seeking exemption from  
surrendering is rejected. However, they are granted six  
weeks' time to surrender and file proof thereof.

(POOJA ARORA)  
COURT MASTER

(ANITA RANI AHUJA)  
COURT MASTER